## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TCP/84/2016

NAME OF THE PETITIONER(S) : K. B. Vijay

NAME OF THE RESPONDENT(S) : Exertion Technology Private Limited & 6 others

UNDER SECTION : 111, 397/398 & 403

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Grawtham Kumar Athiban Vijay A. K S. Marjula Duri, Adr

Causel for P

Smann

S. Manjula Duri, Adr For KSRX to company socretaries up.

FOR R1,3,4,5

**ORDER** 

Shri V K Athiban Vijay, representing senior counsel for petitioner present. Ms S Manjula Devi, counsel for R1, R3 to R5 present. No representation on behalf of R2, R6 & R7 and also proposed respondent in CA-1/2014. Respondents in CA1/2012 & CA-1/2014 filed counter by serving copy of the same to the other side. Counsel for petitioner is directed to inform R2, R6 & R7 and also the proposed respondent in CA-1/2014 about the next date of hearing. Time extended at request for filing counter by the proposed respondent in CA-1/2014. Put up on 10.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)